

ITEM NO.102

COURT NO.7

SECTION II-B

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No(s). 2616/2014

BHAGWATI DEVI

Appellant(s)

VERSUS

STATE OF UTTARAKHAND

Respondent(s)

Date : 06-08-2025 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SUDHANSHU DHULIA
HON'BLE MR. JUSTICE ARAVIND KUMAR

For Appellant(s) : Mr. Anshuman Purohit, Adv.
Mr. Sanjeet Kumar Trivedi, AOR

For Respondent(s) : Ms. Saakshi Singh Rawat, Adv.
Mr. Sudarshan Singh Rawat, AOR

UPON hearing the counsel the Court made the following
O R D E R

Re-list the matter on 13.08.2025.

(JAYANT KUMAR ARORA)
ASTT. REGISTRAR-cum-PS

(RENU BALA GAMBHIR)
ASSISTANT REGISTRAR